

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Ministry of Health & Family Welfare)
FDA Bhavan, Kotla Road, New Delhi – 110002

General eligibility criteria for applicants

- a) The applicant shall possess
- PhD / Master's degree / Bachelor's degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or Horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Food Processing Technology or Fruit & Vegetable or Medicine or Veterinary sciences or Fisheries or Animal Sciences or Bio-informatics or Bio-Statistics or Epidemiology and informatics (with specialization in any of the above-mentioned fields)
 - Minimum fifteen years of experience in research institutions or scientific organizations, laboratories in a supervisory capacity in any of the aforesaid subjects / areas.
 - For candidates holding Ph.D. in aforesaid subjects/areas, minimum ten years of experience in research institutions or scientific organizations, laboratories in a supervisory capacity in any of the aforesaid subjects / areas.
- b) Persons with industry experience and having worked in private sector can also apply, provided they have a minimum of fifteen years of experience in Industrial R&D centers, QA and/or regulatory compliance in food industries, and have retired from the service in food industry at least two years prior to the date of applying.
- c) Any individual who has served two or more terms in the same SP shall not be considered for the membership of that SP. Further, any individual who has served more than three terms across different SPs or is above 70 years of age as on date of publication of this advertisement are not eligible. Such members may apply for independent membership of the SC, the upper age limit will remain as 70 years of age as on date of publication of this advertisement.

However, it may be noted that the Search-cum-Selection Committee (SSC) at its discretion may recommend members based on their experience & credibility and relax the eligibility criteria with reasons recorded in writing.

Verification of eligibility of applicants

- d) The verification process shall be carried out by the Secretariat of the SSC.
- e) The application received after the last day / deadline shall not be considered. Further, the application shall meet the requirements set out therein for necessary consideration.

Evaluation of eligible candidates

- f) The eligible candidates will further be evaluated on the basis of the selection criteria provided in *Annexure - 1*.
- g) A Search cum Selection Committee(SSC), comprising members who are previous Chairpersons of the SC not below the rank of DDG (serving / retired) or Vice Chancellors of

universities associated to SC/SPs or Presidents of national academies (serving/retired) at the rank of DDG and above or Chairpersons of State Science & Technology academies or Directors of national institutes not below the rank of Additional Secretary / DDG.

- h) The SSC shall determine a cut-off score for the empanelment in SC and SP.
- i) SSC shall have the discretion to recommend eminent experts / scientists / technologists for inclusion into the SP / SC. Such inclusion can be made with reasons to be recorded in writing.
- j) SSC shall shortlist the names for the SC & SP's in the order of merit and submit a report with a list indicating shortlisted & recommended candidates.
- k) These candidates are required to submit necessary declarations as specified in the Food Safety and Standards Authority of India (Transaction of Business and Procedure for the Scientific Committee and Scientific Panel) Regulations, 2016 and its amendments therein. These declarations shall be reviewed by the Secretariat and the validated candidate would be proposed for further appointment.
- l) Upon approval of the proposal by the Food Authority (FA), the Secretariat supporting the relevant SP or the SC will contact the experts to notify their appointment and invite them for the first plenary meeting of the relevant body.

SOP of SC & SP

- m) Members selected for the SC and SPs would need to undertake periodic visits to FSSAI, New Delhi where the meetings related to risk assessment and standard setting are normally held and shall have a commitment to devote time & resources for the deliberations in the meetings. The members of the Scientific Committee and Scientific Panels are appointed on an honorary basis; however the reimbursement of expenses and sitting fees will be provided to the members as per the provisions of the Food Safety and Standards (Transaction of Business and Procedures for the Scientific Committee and Scientific Panels) Regulations, 2016 that specifies the modus operandi in which the SC & SPs would work.

https://www.fssai.gov.in/upload/uploadfiles/files/Compendium_SCSP_Version_I_29_09_2021.pdf

Conflict of interest

- n) The candidates applying for the membership of SP's/SC shall not be "holding a position or having a membership or associated with direct or indirect pecuniary or material benefit with any associations, private institutions/organization, consultancy agencies, professional bodies, NGO's running through private stakeholders or representing communities, who are involved in food businesses or facilitator of food business".
- o) The selected candidates are required to submit necessary declarations as specified in the Food Safety and Standards Authority of India (Transaction of Business and Procedure for the Scientific Committee and Scientific Panel) Regulations, 2016 and its amendments therein.

Annexure 1

S. No.	Criteria	Marks (Max.)	Remarks / Pattern of scoring
A)	Publications / Patents / Products, Processes, Technology developed / Projects	400	
(i)	Publications in peer reviewed SCI indexed journals with <i>JCR-Impact Factor</i>	100	a. Impact Factor 0.5 to 2.0 – 2 marks ✓ 1 st Author / corresponding author – Full marks ✓ Others – 50% marks b. Impact Factor 2.0 to 10.0 – 7 marks ✓ 1 st Author / corresponding author – Full marks ✓ Others – 50% marks c. Impact Factor more than 10.0 – 10 marks ✓ 1 st Author / corresponding author – Full marks ✓ Others – 50% marks
(ii)	Paper published in non – SCI journals / articles in magazines / book chapters / full paper in conference proceedings	25	a. 1st Author / corresponding author – 3 marks b. Others – 1.5 marks
(iii)	Patents [Commercialized / Granted / Filed]	100	a. Granted & commercialized – 25 marks per patent b. Granted but not commercialized – 10 marks per patent c. Filed – 2 marks per patent
(iv)	Products, Processes, Technology developed (Developed & transferred to different stakeholders / new product development / improvement in existing product for meeting the food safety / nutrition needs)	100	a. Lead developer – 10 marks per Product/Processes/Technology transferred b. Co-developer – 5 marks per Product/Processes/Technology transferred c. Lead developer – 2 marks per Product/Processes/Technology developed & approved by institute/organization but not commercialized d. Co-developer – 1 mark per Product/Processes/Technology developed & approved by institute/organization but not commercialized
(v)	Research grants received / projects handled	75	a. Institute funded / Internal Projects ✓ As PI – 2 marks per project ✓ As Co-PI – 1 mark per project

			<p>b. Externally funded [DBT / DST / ICMR / ICAR / MoFPI/ MMP / NMPB, etc]</p> <ul style="list-style-type: none"> ✓ As PI – 5 marks per project ✓ As Co-PI – 3 marks per project ✓ As member – 1 mark per project <p>c. Consultancy / industry sponsored projects</p> <ul style="list-style-type: none"> ✓ As PI – 5 marks per project ✓ As Co-PI – 3 marks per project ✓ As member – 1 mark per project
B)	Leadership roles / Managerial experience (Minimum term 2years)	100	<p>a. CEO of a company with turnover of more than 100 crores / DG or equivalent – 20 marks</p> <p>b. CEO of a company with turnover of less than 100 crores / DDG or equivalent – 15 marks</p> <p>c. Chairperson of Codex / Vice chancellor / Director of Institutes of National Importance – 15 marks</p> <p>d. Vice chairman of Codex / Dean / Advisor / Director / Joint Director of deemed universities – 10 marks</p> <p>e. Head of Division / Department – 05 marks</p> <p>f. Head of National level Committees – 03 marks per year</p>
C)	Fellowship / Scholarship / Awards / Recognitions	75	
(i)	Fellowship / scholarship	25	<p>a. Fellowships of National Academies (NAAS / NASI / INSA / NAE / NABS etc.) – 10 marks per fellowship</p> <p>b. Fellowships of Professional Societies (AFSTI / AMI / BRSI / OTAI / SAB / SOFTI etc.) – 5 marks per fellowship</p> <p>c. Recognized Prestigious International Fellowships / Scholarships (JSPS / Humboldt / Norman Borlaug / Japanese govt., etc.) – 10 marks per fellowship / scholarship</p>
(ii)	Awards / recognitions	50	<p>a. National level awards (Padma / Bhatnagar / Ramachandran / NASI reliance / Rafi Ahmed Kidwai etc.) – 15 marks per award</p> <p>b. Regional / State awards (Fellowship awards of state S&T* academies /</p>

			<p>State level S&T* awards / Rajyotsava award etc.) – 5 marks per award</p> <p>c. Awards from Premier Industry Associations / Organization (AIFPA / CII / CIFTI – FICCI etc.) – 10 marks per award</p> <p>d. Institute level awards for S&T* – 2 marks per award</p> <p style="text-align: right;"><i>* Science & Technology</i></p>
D)	International / national activities related to food safety & quality etc.	50	<p>a. Head of Delegation / Committee representing India (FAO/WHO/Inter-govt./ International committees)</p> <ul style="list-style-type: none"> ✓ Head of delegation/Chairperson – 10 marks per visit ✓ Member – 5 marks per visit <p>b. Committee for improving Food Safety & Quality in the country such as assessment of new methods / rapid kits / protocols etc.</p> <ul style="list-style-type: none"> ✓ Chairperson – 5 marks per term ✓ Member – 2 marks per term
E)	International / national conferences, trainings organized	50	<p>a. As a Resource Person in Training or as Invited Speaker (national level) – 1 mark per conference / training</p> <p>b. As a Resource Person in Training or as Invited Speaker (international level) – 2 marks per conference / training</p> <p>c. As Organizing Secretary / Coordinator of national level conference & training – 5 marks per conference / training</p> <p>d. As Organizing Secretary / Coordinator of international level conference & training – 5 marks per conference / training</p>
F)	Regulatory experience in reference to preparation of manuals / risk assessment / food safety trainings provided etc.,	25	<p>Manuals developed (food safety & quality, etc.) – 10 marks per manual</p> <p>Food safety trainings provided (only specialized) – 2 marks per training</p>
G)	Life membership / office bearer of professional associations	10	<p>a. As executive secretary / president – 10 marks per term</p> <p>b. As member of CEC / other office bearers – 5 marks per term</p> <p>c. As life member – 2 marks per membership</p>
H)	Experience in creating a Business Incubator Facility	40	<p>a. Lead developer – 10 marks</p> <p>b. Co-developer – 5 marks</p>
I)	Overall assessment by SSC	250	

